

NOTICE

Date of Publication :11-Mar-2021 Last Date: 31-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 31-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202000215	MAG Legal Adv. for Plaintiff	5035-2008 (12)	
2	U-202000938	Saima Ansari Adv. for Def. No. 2 & 3	2505-2017 (12)	
3	U-202002435	Anita K. Trivedi Adv. for Plaintiff	10050-1991 (4)	
4	U-202002665	Desai & Diwanji Adv. for Plaintiff	214-1988 (36)	
5	U-202003366	I.A. Khan & Asso.	276-2019-STAMP NO. (9)	
6	U-202100523	Pan India Legal Service LLP	166-2014 (12)	
7	U-202100585	Adv Shruti S. Keer	844-2017-SUMMARY SUIT (59)	
8	U-202100980	Mr. Makarand Vasant Raut	3148-2012 (11)	
9	U-202101023	E. K. Sasidharan	1688-2019 (1)	
10	U-202101130	Oasis Reality Pvt. Ltd.	55-2018 (59)	
11	U-202101135	P. D. Gandhi & Associates	598-2021 (2)	
12	U-202101230	D'lima and Associates	8523-1998 (9)	
13	U-202101278	Adv. Sandeep D. Shekhare	78-2020-MISC.APPLN.-CIV (22)	
14	U-202101304	Adv. Parag Shah	4116-2009 (14)	
15	U-202101305	Adv. Parag Shah	4117-2009 (14)	

NOTICE

Date of Publication :11-Mar-2021 Last Date: 31-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 31-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
16	U-202101310	Prashant Chandak	611-2015 (13)	
17	U-202101395	Adv. Saurabh Talekar	7110-2002 (13)	
18	U-202101415	Aqutedar Ahmed Bashir Khan	2561-2019 (12)	
19	U-202101428	Mishra & Co.	1479-2014 (3)	
20	U-202101429	Mishra & Co.	1480-2014 (3)	
21	U-202101495	Shamshuddin Gulam Dastgir Ansari	111-1994 (Record Dept.)	
22	U-202101544	Sagar P. Gala	2628-2016 (12)	
23	O-202000943	Vandana M. Thakkar Adv. for Def. No. 2 to 5	1067-2013 (11)	
24	O-202001065	M/s. Jhangiani, Narula & Associates Adv. for Def. No. 2	10214-1988 (36)	
25	O-202001120	Harsha Y. Shah Adv. for Def.	10050-1991 (4)	
26	O-202100140	Ramesh Jain	5-2018-SUMMARY SUIT (59)	
27	O-202100227	Adv Prashant Chande	569-2018-SUMMARY SUIT (59)	
28	O-202100291	Balbheem Patil	365-2018-SUMMARY SUIT (59)	
29	O-202100345	Rajesh M. Patil	43-2020 (59)	
30	O-202100346	Rajesh M. Patil	41-2020 (59)	

NOTICE

Date of Publication :11-Mar-2021 Last Date: 31-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 31-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
31	O-202100347	Rajesh M. Patil	40-2020 (59)	
32	O-202100348	Rajesh M. Patil	39-2020 (59)	
33	O-202100349	Rajesh M. Patil	38-2020 (59)	
34	O-202100387	Sanjeev Kanchan & Co.	319-2020-COMMERCIAL SUIT (31)	
35	O-202100427	J. R. Vakil & Associates	786-2016 (59)	
36	O-202100436	Prem S. Gidwani	7460-1996 (7)	
37	O-202100442	Adv. N. Bhosin	512-2018 (59)	
38	O-202100468	Mohit Jadhav	2187-2017 (11)	
39	O-202100482	Adv. B. Pooja	8305-1998 (14)	
40	O-202100504	H. K. Vazirani	1453-2017 (2)	
41	O-202100519	A. K. Saxena	3609-2012 (9)	